

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2023/175/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Poli Katakai,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the 9th January, 2024.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2023/39, dtd. 04.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.01.2024 and 12.01.2024**, permission to avail **restricted holiday on 17.01.2024, along with station leave permission, from the morning of 11.01.2024 till the evening of 17.01.2024**. The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2023/176-177/A, dated , 09-01-2024

Copy to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]